

UNDER CIRCULATION

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

REVIEW APPLICATION NO.22 OF 2006
IN
ORIGINAL APPLICATION NO.950 OF 2004

ALLAHABAD THIS THE 9th DAY OF August 2007

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J
HON'BLE MR. K. S. MENON, MEMBER-A

S. S. Shukla,
Son of Sri D. N. Shukla,
Aged about 52 years,
Resident of 145-C/T, Chandpur Salori,
Allahabad.

..... Applicant/Revisionist

By Advocate : Shri M. K. Upadhyay

Versus

1. Union of India through the Ministry of Communication, Government of India, New Delhi.
2. Chief Post Master General (CPMG), U. P. Circle, Lucknow.
3. Post Master General (PMG) Allahabad Region, Allahabad.
4. Director, Postal Services, Allahabad.

..... Respondents/Opp. Parties.

By Advocate :

O R D E R

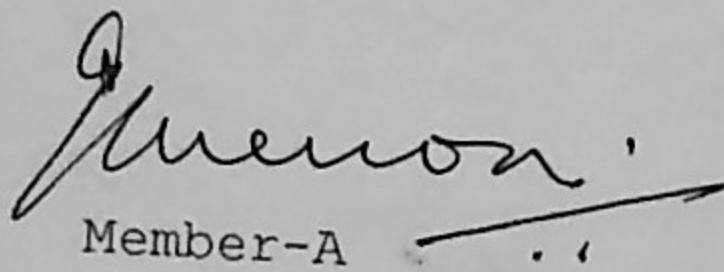
HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J

This Review Application is filed against the order dated 01.02.2006. By the said order the OA was dismissed. The learned counsel for the applicant pleaded and taken grounds to review the order by stating that certain facts and the documents on record have been inadvertently omitted while considering the case which could have made difference in the

8:

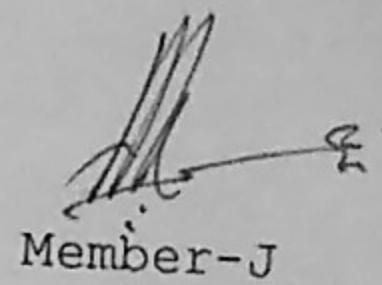
observation and the result, and conclusions, and as such sought for reviewing the order.

2. On perusal of the pleadings and materials on record, we do not find any error apparent on the face of record, and further the grounds urged in the Review Application are the grounds to be urged in the nature of appeal, and, therefore, there is no scope for review, as the grounds urged are not coming within the scope and purview of the review, and accordingly this Review Application is dismissed.



Member-A

/ns/



Member-J